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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1335/2020 & CRL.M.A. 11781/2020 SHOMIK MUKHERJEE

..... Petitioner

Through:

Mr. N. Hariharan, Senior Advocate with Mr. Pranav Badheka, Ms. Gunjan Mangla, Dr. Abhimanyu Chopra, Ms. Anusha Jacoab and Mr.

Aman Chaudhary, Advocates.

versus

THE STATE GOVT OF NCT OF DELHI & ANR. Respondents

Through:

Mr. Abhinab, Advocate for Mr. Sanjay Lao, Standing Counsel for State with Insp. Pradeep Rai, Station-

1 EOW.

Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah,

Advocate for R-2.

34

+ W.P.(CRL) 1336/2020 & CRL.M.A. 11788/2020

RATHINAM GANAPATI

..... Petitioner

Through:

Mr. N. Hariharan, Senior Advocate with Mr. Pranav Badheka, Ms. Gunjan Mangla, Dr. Abhimanyu Chopra, Ms. Anusha Jacoab and Mr.

Aman Chaudhary, Advocates.

versus

THE STATE (GOVT. OF NCT OF DELHI & ANR. Respondents

Through: Mr. Abhinab, Advocate for Mr. Sanjay Lao, Standing Counsel for

State with Insp. Pradeep Rai, Station-

1 EOW.





Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah, Advocate for R-2.

35

+ W.P.(CRL) 1338/2020 & CRL.M.A. 11792/2020 ACTIS CONSUMER GROOMING PRODUCTS & ANR.

..... Petitioners

Through: Mr. N. Hariharan, Senior Advocate

with Mr. Pranav Badheka, Ms. Gunjan Mangla, Dr. Abhimanyu Chopra, Ms. Anusha Jacoab and Mr.

Aman Chaudhary, Advocates.

versus

THE STATE (GOVT OF NCT OF & ANR. Respondents

Through: Mr. Abhinab, Advocate for Mr.

Sanjay Lao, Standing Counsel for State with Insp. Pradeep Rai, Station-

1 EOW.

Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah,

Advocate for R-2.

36

+ W.P.(CRL) 1339/2020 7 CRL.M.A. 11796/2020 SUPERMAX PERSONAL CARE PRIVATE LIMITED & ORS.

..... Petitioners

Through: Mr. N. Hariharan, Senior Advocate

with Mr. Pranav Badheka, Ms. Gunjan Mangla, Dr. Abhimanyu Chopra, Ms. Anusha Jacoab and Mr.

Aman Chaudhary, Advocates.

versus

THE STATE GOVT OF NCT DELHI & ANR. Respondents





Through: Mr. Abhinab, Advocate for Mr.

Sanjay Lao, Standing Counsel for State with Insp. Pradeep Rai, Station-

1 EOW.

Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah,

Advocate for R-2.

CORAM:

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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

21.09.2023

[The proceeding has been conducted through Hybrid mode]

1. Keeping in view the specially directed matter to be taken up at 03:00 PM today, as also owing to the fact that this Court in the morning session assembled to constitute DB-VII, it is not possible to hear the final arguments in these cases.

- 2. Accordingly, the matters may be listed on 06.12.2023 at 03:45 PM.
- 3. Interim order(s), if any, to continue till the next date of hearing.

TUSHAR RAO GEDELA, J

SEPTEMBER 21, 2023/*nd*